



Government of Jammu and Kashmir  
Housing and Urban Development Department  
Civil Secretariat, Jammu/Srinagar  
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Notification  
Jammu, the June 11<sup>th</sup> 2018

SRO 268 In exercise of the powers conferred by sub-section (3) of section 3 of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government after consulting the Jammu Municipal Corporation, hereby include the following local areas within the limits of Municipal Corporation, Jammu.

S.No.	Name of Niabat	Name of village	Khasra No's
1	Digyana	Deeli	33-238
		Bhour	1-379
		Gadi Garh	1-1770
2	Sidhra	Rangoora	1-215
		Dhawara	1-56
		Majeen	1-280
3	Bahoo	Chak Rattnoo	1-806
		Chak Jhalloo	1-688
		Kaloo Chak	1-286
		Sunjwan	1-787, 2217/788, 788 to 2215, 2216/788, 2217/788, 2218/353, 2219/355, 2220/1852, 2221/1852, 2222/1451, 2224/1451
		Chowaddi	1-800, 808min, 809, 810, 819-887, 1117-1216, 1276-281, 1283-1309, 1618-1651
4	Muthi	Dharmal	1-15, 15/1, 16-40, 40/1, 41-124, 124/1, 125-193, 193/1, 194-263, 263/1, 264-276, 276/1-281, 281/1-294, 294, 294/1-308, 308/1-342, 342/1-364, 364/1-406, 406/1-412, 412/1-457, 457/1-464, 464/1-476, 476/1-478, 478/1-482, 482/1-498, 498/1-501, 501/1-517, 517/1-559, 559/1, 560, 560/1-614
		Muthi	1-24, 758/25, 759/25, 767/760/25, 768/760/25, 790/25, 769/760/25-47, 47/1, 47/2-128, 128/1-131, 131/1-176, 848/177, 752/749/177, 753/749/177, 178-241, 241/1-262, 750/263/751/263, 264, 264/1-318, 764/319, 762/319, 763/319, 770/364/319, 770/319, 770/361/319, 762/319, 762/319, 760/319, 761/319, 762/319, 320-337, 756/338, 757/338, 339-351, 351/1-441, 754/442, 755/442, 443-582, 582/1, 583, 583/1-728, 728/1, 728/2-731, 731/1, 731/2-747, 767/1, 768/2, 769/3, 770/4, 771/5, 772/6, 773/7, 774/8, 775/9, 776/10, 777/11, 778/12, 779/13, 780/14, 781/15, 782/16, 783/1, 784/18, 785/21,



			135-144, 144/1, 145-155, 155/1, 156-174, 174/1, 175-189, 189/1, 190-193, 193/1, 194-212, 212/1, 213-215, 215/1, 216-231, 231/1, 232-234, 234/1, 235-267, 267/1, 267/2, 267/3, 268, 268/1, 269-272, 272/1, 273-283, 283/1, 284-328, 328/1, 329-409, 410, 410/1, 411-427, 427/1, 428-451, 451/1, 452-459, 459/1, 460, 461, 461/1, 462-465, 465/1, 466-472, 472/1, 473-479, 479/1, 480-486, 485/1, 487-491, 491min, 492-502, 502/1, 503-511, 511/1, 512-521, 521/1, 522-547, 547/1, 548-559, 559/1, 560-584, 584/1, 585-588, 588min, 589-620, 620/1, 621-660, 660/1, 661, 661/1, 662-665, 665/1, 666-668, 668/1, 669-671.
		Gajsal Pura	1-290
		GuddaBerhamma	1-260
5	Gole	ChakPouni Wand	1-472
		Waziran	
		Chak Pouni Wand Brahmana	1-799
		Sehora	1-364
		Chak Gulami	1-110
		Trilokpur	1-501
		Kharian	1-207
		Chak Sardar Atta Singh	1-352

By Order of the Government of Jammu & Kashmir.

Sd/-

(K.B. Agarwal)

(Financial Commissioner) IAS

Housing & Urban Development Department.

Dated 11/06/2018

NO. HUD/LSG/JMC/15/2017

Copy to the :-

1. Chief Electoral Officer, J&K Jammu.
2. Prpl. Secretary to Hon'ble Chief Minister.
3. Divisional Commissioner Jammu.
4. Commr/Secy. to Govt. GAD/Rural Dev./Law Department.
5. Director information with the request to kindly publish it in daily local papers urdu/English.
6. Commissioner, Jammu Municipal Corporation, Jammu.
7. Director, Rural Development Department Jammu.
8. Deputy Commissioner, Jammu.
9. General Manager Government Ranbir Press Jammu.
10. OSD to Hon'ble Minister for Housing and Urban Dev. Department.
11. Spl. Assistant to MoS Housing and Urban Dev. Department
12. Website master.
13. Government order files (w.2.s.c.)



(Syed Nazir Ahmad)

Under Secretary to Government  
Housing & Urban Dev. Department